

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.275/92

DATE OF DECISION: 29.9.93.

1. V.K.Devanandan  
2. N.Radhakrishnan .. Applicants  
(Mr.M. Girijavallaban-Advocate for applicants)  
Versus  
1. The P.M.G. (North zone)  
Calicut.  
2. The Director of Postal Services,  
Calicut.  
3. The Superintendent, RMS,  
CT Division, Calicut.  
4. M. Abdul Latheef  
5. K.P.Raghavan .. Respondents  
Mr.TPM Ibrahim Khan, ACGSC .. Advocate for respondents  
1to3  
Mr.M.Paul Varghese .. .. Advocate for respondents  
4&5

CORAM

The Hon'ble Mr.Justice Chettur Sankaran Nair, Vice Chairman

The Hon'ble Mr.R.Rangarajan, Administrative Member

JUDGMENT

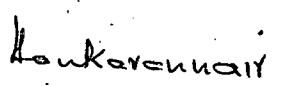
Chettur Sankaran Nair(J), Vice Chairman.

Applicants seek a declaration that they are entitled to be considered for regular promotion to Group 'D' posts, considering their officiating service. We do not think that a declaration as prayed for can be granted, unrelated to the facts. Departmental respondents will ascertain the priority position and grant such benefits as are due to the applicants in their turn. We have no doubt that this will be done properly.

2. Application is disposed of as above. No costs.

Dated the 29th day of September, 1993.

  
R.RANGARAJAN  
Administrative Member

  
CHETTUR SANKARAN NAIR(J)  
Vice Chairman